# GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA UNSTARRED QUESTION NO. 595

**ANSWERED ON 20.07.2022** 

#### **PMKKKY**

595. SHRI JAYADEV GALLA:

Will the Minister of MINES be pleased to state:

- (a) the number of directly and indirectly affected areas identified under Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) along with the State-wise classification of the same;
- (b) the district-wise details of the number of projects that have been undertaken under this scheme in the 'high priority sector' along with district-wise classification of the same; and
- (c) the amount of money spent by each identified area year-wise and the existing amount present in the District Mineral Foundation Fund, district-wise?

#### **ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

- (a): Section 9B of the MMDR Act empowers the State Government to establish District Mineral Foundation in all the Districts affected by mining. The objective of DMF is to work for the interest and benefit of persons and areas affected by mining related operations in such manner as prescribed by the State Government. As per PMKKKY guidelines issued vide order dated16.09.2015, affected area has been divided into two categories viz. (i) directly affected area; and (ii) indirectly affected area. Directly affected areas are those areas where direct mining- related operations such as excavation, mining, blasting, beneficiation and waste disposal (overburdened dumps, tailing ponds, transport corridors etc.), etc. are taken up and indirectly affected areas are those areas where local population is adversely affected on account of economic, social and environmental consequences of mining-related operations.
- (b): Information on details of projects in high priority areas is enclosed as Annexure I.
- (c): The details of total amount spent year-wise and the balance fund currently available under DMF is enclosed as Annexure II.

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## Annexure-I referred to in reply to part (b) of Unstarred Question No -595

### **Details of Number of High Priority ProjectsTill March 2022**

State	Drinking water supply	Environment preservation and pollution control measures	Health	Education	of Women	of aged and disabled	develop pment	Sanitation	Other	Total Number of Projects
Andhra	24.40		4 47	2050	4.40.4	4	00	407	0	0445
Pradesh Chhattisgarh	3149 6624	6 1144	147 4350	3856 12633	1424 3966	4 274	92 1495	437 1550	0 10769	9115 42805
Goa	4	0	2	5	2	2	2	1	0	18
Gujarat	1964	420	1393	6168	2244	25	986	803	0	14003
Jharkhand	3488	13	244	359	1182	25	44	19	0	5351
Karnataka	1273	152	579	3021	881	128	639	440	0	7113
Maharashtra	1449	177	562	594	444	15	117	301	0	3659
Madhya Pradesh	3107	813	590	1372	388	47	1344	307	0	7968
Odisha	5749	610	1069	5763	908		164	522	1411	16196
Rajasthan	3372	719	6678	5825	464	333	0	3641	0	21032
Tamilnadu	424	365	20	556	159	22	106	61	0	1713
Telangana	3742	1518	936	3472	420	63	1271	3564	0	14986
Assam	32	8	20	72	22	2	18	9	0	183
Bihar	3	5	38	12	18	1	0	4	8	89
Himachal Pradesh	6	17	48	21	4	0	0	3	0	99
Jammu & Kashmir	35	32	35	30	11	0	4	7	0	154
Meghalaya	2	0	2	1	0	0	1	0	0	6
Uttarakhand	27	0	42	411	8	43	0	1	0	532
Uttar Pradesh	271	34	174	3016	7	5	0	172	0	3679
West Bengal	110	9	62	195	667	1	11	9	0	1064

Total Amount Collected, Amount Spent in High Priority Sectorand Balance Fund

Currently Available Under DMF Year Wise

		2019	-2020	2020	0 -2021	2021 -2022		
Sr. No.	State	Amount Spent in High Priority Sector (In Cr.)	Balance amount in DMF as on March 2020 (in Cr)		Balance amount in DMF as on March 2021 (in Cr)	Amount Spent in High Priority Sector (In Cr.)	Balance amount in DMF as on March 2022 (in Cr)	
1	Andhra Pradesh	21.84	779.25	30.09	836.26	53.71	1011.26	
2	Chhattisgarh	544.79	1842.80	879.28	2271.72	1069.31	2802.60	
3	Goa	0.61	187.67	0.66	175.12	9.45	179.67	
4	Gujarat	87.84	440.22	69.78	543.49	76.48	681.15	
5	Jharkhand	1277.06	2821.48	348.33	3549.13	978.88	4103.14	
6	Karnataka	151.98	1547.91	217.13	1584.54	235.39	1946.16	
7	Maharashtra	189.70	1198.66	189.43	1384.78	246.36	1604.27	
8	Madhya Pradesh	170.69	1736.38	124.53	2235.21	266.77	2594.70	
9	Odisha	1466.49	6529.65	1765.08	6418.90	2503.45	8843.95	
10	Rajasthan	115.38*	2885.84	397.87**	2697.03	289.19	3732.07	
11	Tamilnadu	119.59	377.99	132.21	307.73	47.22	380.38	
12	Telangana	190.11	2204.46	259.96	1434.48	136.27	1157.35	
13	Assam	4.52	75.98	6.41	66.92	10.47	49.49	
14	Bihar	0.01	74.72	0.38	90.62	5.10	94.09	
15	Himachal Pradesh	1.10	141.78	0.55	189.60	13.41	209.14	
16	Jammu & Kashmir	3.14	28.48	1.78	25.74	15.26	28.82	
17	Kerala	0	23.61	0	34.44	0	39.39	
18	Meghalaya	Data not available	50.35	Data not available	58.87	Data not available	65.27	
19	Uttarakhand	0.02	87.38	0.21	156.09	0.00	226.45	
20	Uttar Pradesh	29.01	477.97	125.24	558.67	40.80	676.67	
21	West Bengal	0.80	45.92	10.60	51.19	2.54	68.51	
22	Punjab	0.00	0.00	0.00	31.76	0.00	133.28	
23	Haryana	0.00	0.00	0.00	0.00	0.00	27.60	
Gr	and Total	4374.67	23558.50	4559.54	24702.30	3496.62	30655.43	

<sup>\*</sup>Data till Jan20, \*\*Data till Feb 19

• The 'Balance (in Cr.)' includes funds spent in all the areas identified under PMKKKY.

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